

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.01.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 993 & 994 of 2021	Gail (India) Ltd. Vs. Videocon Industries Ltd. & Ors.	Yoginder Handoo	
2.	Comp. App. (AT) (Ins) No. 73 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Parveen Bansal Resolution Professional of M/S Abloom Infotech Pvt. Ltd.	Ateendra Saumya Singh	
3.	Comp. App. (AT) (Ins) No. 74 & 75 of 2022	Acrow Constructions Pvt. Ltd. & Ors. Vs. Punjab National Bank & Ors.	Prateek Gupta	
4.	Comp. App. (AT) (Ins) No. 76 of 2022	Nayati Healthcare & Research NCR Pvt. Ltd. Vs. Dewan Housing Finance Corporation Ltd. & Anr.	Simarpal Singh Sawhney	
5.	Comp. App. (AT) (Ins) No. 77 of 2022	Yes Bank Ltd. Vs. Dewan Housing Finance Corporation Ltd. & Anr.	Raunak Dhillon	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey-R1 Nipun Gautam-R2
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7.	Comp. App (AT) (Ins) No. 876 of 2020	Nitin Singh Vs. Waves Bio-tech Pvt. Ltd.	Partho Bhattacharya	Akshay Bhardwaj
8.	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	Sharda Garg Pinaki Reddy
9.	Comp. App. (AT) (Ins) No. 827 of 2021	Power2Sme Pvt. Ltd. Vs. PSR Aqua and Engineers Pvt. Ltd.	Pankaj Bhagat	Minakshi Jyoti
10.	Comp. App. (AT) (Ins) No. 890 of 2021	Damayanti Tea Industries Vs. Bochapathar Tea Estate Pvt. Ltd.	Abhinav Goyal	
11.	Comp. App. (AT) (Ins) No. 953 of 2021	Dheeraj Wadhawan Vs. Yes Bank Ltd. & Anr.	Mahesh Agarwal	Anamika Singh Aman Sharma Bhargav Kosuru-R1
12.	Comp. App. (AT) (Ins) No. 977 of 2021	Anil Kumar Kulshrestha & Ors. Vs. Concord Infrastructure Pvt. Ltd. & Ors.	Sunil Kumar Singh	Nipum Gautam Abhishek Anand Viren Sharma-RP U.N. Singh-R4
13.	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. With	Vikrant Kumar	Swapnil Gupta
14.	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2

For Hearing

15.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	Kundan Agarwal RK Tandon
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16.	Comp. App. (AT) (Ins) No. 781 of 2020	Nilkamal Ltd. Vs. Wholly Joy Products Pvt. Ltd.	Pankaj Bhagat	Nitesh Jain
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By order of Hon'ble Chairperson
-sd/-
Registrar